

NOTES OF THE REGISTRY

CA 831/2005

ORDERS OF THE TRIBUNAL

Dr. 15-01-09

Copy of order
prepared for
counsel for
both sides.

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19/01/09

One
B.1.8
CO (J)

ORDER DATED: 13-01-2009

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Call on 14-01-2009

Members(A)

Members(J)

ORDER DATED: 14-01-2009

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HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

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AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Neither the counsel for
the Applicant nor the Applicant is
present when the case is called.
Mr A.K. Bose, Id. Govt. Advocate
for the Resp. Nos. 1 to 3 and
Mr. U.B. Mohapatra, Id. Govt. Counsel
for R-4 is present.

This being ^{more than} a year old case
of 2005, no further time can be granted.

Hence this case is dismissed
for default due to non-prosecution.

Members(A)

Members(J)